

ANNEXURE - 7

Name of the corporate debtor: HARSHA EXITO ENGINEERING PVT. LTD.; Date of commencement of CIRP:24-03-2021; List of creditors as on: 10-01-2022

List of operational creditors (Government Dues)

(Amount in ₹)

SL.No.	Details of Claimants		DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED				AMOUNT OF CONTINGENT CLAIM	AMOUNT OF ANY MUTAL DUES THAT MAY BE SET OFF	AMOUNT OF CLAIM UNDER VERIFICATION	AMOUNT OF CLAIM NOT ADMITTED	REMARKS IF ANY
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party	% of Voting inCOC					
1	Employee Provident Fund	Central Gov.	06-09-2021	13928080	64,71,649		NO	0	0	0	0	74,56,431	Taken as per record of the company
2	Professional Tax	State Govt.	30-05-2021	384000	384000		NO	0	0	0	0	0	Taken as per record of the company
3	Asst. Commissioner TDS	Central Gov.		689433	689433		NO	0	0	0	0	0	Taken as per record of the company
4	Punchayath President - Property	State Govt.	30-05-2021	1449664	1449664		NO	0	0	0	0	0	Taken as per record of the company
5	Asst. Commissioner - EPCG	Central Gov.		71630373	71630373		NO	0	0	0	0	0	Taken as per record of the company
6	Asst. Commissioner- GST	Central Gov.	30-08-2021	3698765	3698765		NO	0	0	0	0	0	Taken as per record of the company
7	Commissioner of Income Tax	Central Gov.	31-12-2021	305650803	0		NO	0	0	0	0	30,56,50,803	Claim based on the order dated after CIRP
	TOTAL			397431118	84323884	0	0	0	0	0	0	313107234	



John Ohilvi
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Resolution Professional
BBI/IPA-002/IP-N0090/2019-2020/12921
Harsha Exito Engineering Private Ltd
(Under CIRP)